

**Induction of prince wangchuk as a
New Chogyal Sikkim**

3716. SHRI P. M. SUBBA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many of Sikkim MLAs who wanted to induct Prince Wangchuk as a new Chogyal of Sikkim had withdrawn their signatures;

(b) constituency-wise those MLAs who have not withdrawn their signatures so far; and

(c) steps Government propose to take in the matter?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS**

(SHRI P. VENKATASUBBAIAH): (a)

On the evening of 19th February 1982, the day of funeral of late Shri P. T. Namgyal, ex-Chogyal of Sikkim, a memorandum signed by ten MLAs and three others is reported to have been handed over to Shri Wangchuk Namgyal s/o late Shri P. T. Namgyal. The memorandum stated that the people of Sikkim have decided to offer traditional khadas (scarves) to the "13th consecrated Chogyal of Sikkim" Shri Wangchuk Namgyal. Six MLAs later on withdrew their signatures and expressed regrets.

(b) and (c) Of the remaining four MLAs, three namely Shri B. B. Gurung, Jorethang constituency, Shri Ram Lepcha, Rathing constituency and Shri Padam Lal, Dentam constituency in a letter addressed to their leader, stated that the entire consecration ceremony was gone through in order to uphold the past tradition and they categorically stated that this was a purely religious exercise. They further maintained that their exercise was to respect the tradition and they did not attach either directly or indirectly any political significance to the said event. The fourth MLA, Shri Dugo Bhutia of Raktong Tintek constituency has since resigned his seat from the Assembly.

BICP Study on Automobile Tyres

3717. SHRI VIJAYA KUMAR YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) the findings of Bureau of Industrial Cost and Prices (B.I.C.P.) on the study of automobile tyres and tubes prices;

(b) the steps taken to implement the recommendations of Bureau of Industrial Cost and Prices; and

(c) the objections raised to the scope of enquiry of Bureau of Industrial Cost and Prices by Delhi Tyres Traders Association?

**THE MINISTER OF INDUSTRY
AND STEEL AND MINES (SHRI
NARAYAN DATT TIWARI):**

(a) to (c). Government have since received the report of BICP, which is under consideration. It is not in the public interest to disclose its findings at this stage.

In July 1982 the Delhi Tyre Traders Association wrote to the Chairman, BICP stating that the following facts should be taken into consideration in concluding BICP enquiry;

(1) Investigation by BICP of the records of tyre companies at factory, head office and at Sales offices;

(2) Correct production figures of standard tyres/tubes, their marking including under-invoicing of tyres and tubes and so called 'seconds' tyres/tubes;

(3) Whether any Government agency has tested the quality of under-invoiced tyres/tubes and the reason for marketing these 'seconds' tyres/tubes at standard cost or at times at discount;

(4) Whether BICP has established the cost structure of small manufacturers of tyres/tubes;